

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing IA in DY No. 5325/19 & IA in DY No. 5326	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarath y, YP Gokul & Smt YP Chaitanya for R - 5, V F Kumbar & M Narayanaswa my Advocates for R-1 Shri Pankar Khetan, IRP

ADVOCATE FOR PETITIONER/s:

PANKAJ KHAITAN - Pankaj Khaitan, IRP.

ADVOCATE FOR RESPONDENT/s:

CA. G. SATHYANARAYANA
94495-34815

PTO

ORDER

Heard Shri Pankaj Khaitan, learned IRP and Shri CA. G. Sathyanarayana, learned Counsel for the Respondent. The Resolution Professional has filed two IA and both are in Diary Nos. Learned Counsel for the RP is directed to comply with the objection raised by the Registry. Registry is directed to scrutinize the same. Post the IAs for admission in usual course.



MEMBER(T)

Puja

Verified



Court Officer



MEMBER(J)